National Company Law Tribunal

Allahabad Bench

Old No.7/2013

New NO.TP1/59/Alld.16/CLB

PRESENT: SH.VSR AVADHANI (Judicial Member) & SH.H.P.CHATURVEDI (Judicial Member)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF NCLT BENCH ALLAHABAD ON 1.8.2016

NAME OF THE COMPANY:

UNION OF INDIA

V. M/S INFORMATION TECHNOLOGIES (INDIA) LTD 11/13

SECTION OF THE COMPANIES ACT: 397/398 OF THE COMPANIES ACT 1956.

S.NO. NAME DESIGNATION PRESENTATION SIGNATURE 1. Ajet Kinee Service Reservices SIGNATURE 2. Songery Chobey, Concultant Low offer UDI(CSIFID) 3. Pankay Kumar Micha holding beid of Prongal Malhotes 3. Per Respondent No.2 4 Mohod Afral for Respondent No. 16, 23 and 30 ORDER

Learned Prosecutor of SFIO filed copy of order dated 25.7.2016 passed by Hon'ble Principal Bench to the effect all the matter pertaining to Section 388 B of the Companies Act,1956 and shall be heard by the Principal Bench. The matter has to be returned to the Principal Bench accordingly. The matter will be placed before Principal Bench, Delhi.

SH.VSR AVADHANI (Judicial Member) SH.H.P.CHATURVED1 (Judicial Member)

Dated:01.08.2016